

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

DATE: 7th January, 2016

Time: 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 01/2016 (M.A. No. 05/2016)	Anil Jain Vs. Collector, Distt. Ghaziabad, U.P. & Ors.	Mr. Anil Jain, Applicant in person
AFTER NOTICE			
2.	Original Application No. 519/2015	Jagat Singh Vs. State of Haryana & Ors.	Mr. M. K. Vasisht, Adv. for Applicant Ms. Bhavna Aggrawal, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 328/2015	Akshaydan Vs. MoEF & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Dr. P. S. Bhati, AAG & Mr. Lokendar Singh, Adv. for R-3 Dr. P. S. Bhati, AAG with Mr. Manish Srishodia, Adv. for CPCB
4.	M.A. No. 916/2015 in M.A. No. 882/2014 in Original Application No. 451/2013 (T _{HC})	M/s Gurucharan Enterprises Vs. State of Rajasthan & Ors.	Mr. Ratan Lal Darda, Applicant in person Dr. P. S. Bhati, AAG & Mr. Sajjan Singh, AAG for RSPCB
5.	Original Application No. 460/2015 (M.A. No. 1320/2015 & M.A. No. 09/2016)	Raj Kumar Jain Vs. Ruchi Gupta & Ors.	Ms. Richa Relhan, Adv. for Applicant Ms. Ruchi, Adv. for R-1 Ms. Ruchi Gupta & Mr. Ritesh, Advs. for R-2 to 7 Mr. Anil Grover & Mr. Rahul Khurana, Advs. for R-8 to 10
FOR HEARING			
6.	R.A.No.07/2012 in Appeal No.23-28/2011 (M.A.No.1079/2013)	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for R.A. Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Ms. P. Batra Singh, Adv. for R-9 Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11 Mrs. C.K Sucharita, Adv. For R-13
7.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Ms. P. Batra Singh, Adv. for R-9 Mr. Nikhil Nayyar, Adv. for APPCB Mrs. C.K Sucharita, Adv. For R-13
8.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for R -3, DDA Mr. Azhar Alam, Adv. For R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. Mr. B.K. Sood, Adv. Mr.Mohit Arora, Adv. in M.A.No. 898/2013 Mr. D. Rajeshwar Rao, Adv. for Delhi Police

9.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Dr. Abhishek Atrey & Mr. Sumit Razora, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for Remote Sensing Application Centre
10.	Original Application No.183/2014	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. S.L. Gundli Sr.Law Officer,CPCB for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. For R-4 Mr. Anil Shrivastav & Mr. Sanyam Saxena for R-5 Mr. Shuvodeep Roy, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh and Mr. Gopal Jha, Adv. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10 Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sakhar, Adv. for R-12 Mr. Pradeep & Mr. Daleep Kr. Dhayani, Adv. for R-13 Mr. Narender Hooda, Sr. Adv. for R-14 Mr. D.K.Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Devraj Ashok, Adv. for R-18 Mr. Jogy Scaria, Adv. for R-19 Mr. Rajul Shrivastava, & Dr.P.K. Shrivastava, Adv. for R-20 Mr. Tayenjam Momo Singh, Adv. for R-21 Mr. Pragyan Sharma, Adv. for R-22 Mr. K.V. Garish Chaudhary, Adv. for R-23 Mr. A.K. Panda, Adv. for R-24 Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. Anil Shrivastav and Mr. Sanyam Saxena, Adv. for R-27 Mr. M. Yogesh, Adv. for R-28 Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Pradeep Misra, Adv. for R-31 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr. K.V. Jagdishvaran, Adv. for APCC Andaman & Nicobar Islands Mr. Rudreshwar Singh, Adv. for Bihar SPCB Mr. Vineet Malik, Adv. for State of Haryana Mr. Gopal Jha, Adv. for State of Bihar Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB

			Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragyam Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu Mr. Amit Agarwal, Adv. for WBPCB Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh Mr. Rajul Shrivastav, Adv. For MPPCB Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa
11.	Appeal No. 57/2015	Anuj Sood & Anr. Vs. MoEF & Ors.	Neelam Rathore, Adv. for Appellants Mr. Vishwendra Verma, Adv. for R-1 & 2 Mr. Kulraj, Adv for R-5 Mr. Ramesh Kumar, EO for R-6 Mr. Navdeep, Adv. for R-1 to 10 Mr. Anil Soni, AAG for R-3 to 5 Mr. Sarabjit Singh Heera, Adv.for R-7 to 16
12.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. For R-1 & 3 Mr. S.K Sharma, Adv. For R-5 Mr.Pankaj Kumar,S.I., P.S V.K South,for R-7
13.	Original Application No.172/2015 (M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. for the Applicant Ms. Savitri Pandey, Adv.for R-1 to 3&5 to 7 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-4 Mr. Arjun Pant, Adv. for R-8 Mr. Rajeev Kumar Dubey, Adv. for R-9
14.	Original Application No. 233/2015 (PH)	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant Mr. Anup Kumar Sinha, Adv. for R-1 to 3
15.	Original Application No. 269/2015	Mohd. Yahya Vs. Mohd. Mohsin	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Aulubezez, Adv. for R-1 Mr. T. C. Yogi, Adv. for R-2 to 5 & 7 to 9 Ms. Puja Kalra, Adv. for R-11 Mr. Dinesh Jindal, LO for R-12 Mr. Narinder Pal Singh, Adv. with Mr. Dinesh Jindal, LO for GNCTD & DPCC
16.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 7 Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Sanjay Upadhyaya, Adv. for R-11 Mr. Alok Kumar, Adv. for R-12 Mr. Sanjeev, Adv. for R-13 Mr. Rajkumar, Adv. for R-14 Mr. A. A. Arora, Adv. for 16 to 18 Ms. Antima Bazaz, Adv.

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